

cases of leakage of information were detected between January 1983 and 15th July, 1986. There were 16 Government officials involved in such cases against whom action has been taken under the Official Secrets Act, 1923. Of these, 13 were involved in one case in which a case was registered vide FIR No 41 on 17.1.1985 in Tilak Marg P.S., New Delhi u/s 3.5 and 9 of the Official Secrets Act read with Section 120 B of the IPC. In another case, two persons were arrested on 23.7.1985 vide FIR No. 146 dated 11.5.1985 of P.S. Civil Lines Amritsar u/s 3 of the Official Secrets Act and other provisions. In yet another case, one person was arrested u/s 3, 3/9 of the Official Secrets Act vide FIR No. 2/84 dated 29/8/1984 in P.S. SPS, Jaipur.

Wasteland Development

2878. DR. A. K. PATEL :

SHRI C. JANGA REDDY :

Will the PRIME MINISTER be pleased to state :

(a) the progress made State-wise under the 'Action Programme' for wastelands development, as finalised by the National Land Use and Wastelands Development Council;

(b) whether Boards for implementation of the Programme have been constituted in each Union Territory, if not, reasons therefor;

(c) the budgetary provision for the Programme in each State and Union Territory; and

(d) the targets of the programme for the current and the next year ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z. R. ANSARI) : (a) The 'Action Programme' for wastelands development, as finalised by National Land Use and Wastelands Development Council in its first meeting dated February, 6 1986 focusses largely on tree plantation through people's participation. The season for tree plantation in most of the States has just begun. It is, therefore, too early to report state-wise progress under afforestation programmes. On items like tree patta scheme, decentralised nurseries, leasing of lands etc., the courses of action suggested to the States are receiving their attention.

(b) According to information available separate Boards for implementation of wastelands development programme have not been constituted in the Union Territories so far. The programme is being implemented by and coordinated through existing institutional arrangements in the Union Territories.

(c) and (d) A Statement showing State/Union Territory-wise targets for tree plantation for 1986-87 and funds available for Forestry and Wild Life including Afforestation Programme, financed by NREP, RLEGP and other major centrally assisted Schemes is given below.

The targets for the programme are decided on a year-to-year basis and therefore, the target for next year has not yet been fixed.

Statement

Sl No	Name of the State/U.T.	Target (in lakh seedings)	Funds in Lakh Rupees
1	2	3	4
1.	Andhra Pradesh	3000	3553.57
2.	Assam	400	2357.35
3.	Bihar	2600	4008.14

1	2	3	4
4.	Gujarat	1631	3370.67
5.	Haryana	725	1541.78
6.	Himachal Pradesh	625	2242.28
7.	Jammu & Kashmir	522	1103.10
8.	Karnataka	2500	2647.37
9.	Kerala	1200	2144.10
10.	Madhya Pradesh	3700	5088.50
11.	Maharashtra	2400	4560.37
12.	Manipur	160	316.67
13.	Meghalaya	150	741.17
14.	Nagaland	350	476.69
15.	Orissa	2400	2383.87
16.	Punjab	550	918.37
17.	Rajasthan	1100	1881.17
18.	Sikkim	110	253.17
19.	Tamil Nadu	2400	3942.77
20.	Tripura	320	568.05
21.	Uttar Pradesh	4500	7281.82
22.	West Bengal	1400	2685.40
Total States		32743	54066.96
Union Territories		Target (in lakh seedlings)	Funds in lakh Rs.
A. & N. Islands		120	166.88
Arunachal Pradesh		125	598.88
Chandigarh		3.4	31.38
Dadra & Nagar Haveli		50	107.90

Delhi	30	64.50
Goa, Daman & Diu.	75	154.50
Lakshadweep	0.12	4.38
Mizoram	1128	631.88
Pondicherry	10	37.38
Total U.Ts.	1541.52	1797.68
I Total States	32743.00	54066.96
II Total U.Ts.	1541.52	1797.68
Total :	34284.52	55864.64

Recruitment boards for scientific personnel

2879. SHRI SYED SHAHABUDDIN: Will the PRIME MINISTER be pleased to state :

(a) whether recruitment boards have been established in each Department dealing with scientific subjects for recruitment of scientific personnel; and

(b) if so, the composition thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI BIREN SINGH ENGTI) : (a) and (b) Information is being collected and will be laid on the Table of the House.

Filling up of scientific posts through UPSC

2880. SHRI SYED SHAHABUDDIN : Will the PRIME MINISTER be pleased to state the number of scientific posts filled through the U.P.S.C., Department-wise, during 1985-86 ?

THE DEPUTY MINISTER IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI BIREN SINGH ENGTI) : During 1985-86, the Commission recommended 1102 candidates for scientific posts (including Engineering and Medical) through recruitment by interview under the various Ministries/Departments vide Statement-I given below. In addition, on the basis of three examinations conducted during the years 1984 and 1985 and the results of which were declared in the years 1985 and 1986 respectively, the Commission recommended candidates as per Statement-II.

Statement-I

Statement showing number of candidates recommended against scientific and technical engineering and medical posts, Ministry/Department-wise, during the year 1985-86.

S. No.	Name of the Ministry/ Department	Scientific and Technical		Engineering		Medical	
		Nos.	Rec.	Nos.	Rec.	Nos.	Rec.
1.	Agriculture and Rural Development	73		32		—	